

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

434/241/ND/18

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
11.02.2019**

**NAME OF THE COMPANY: M/s. Anupam Gupta And Another V/s. M/s.
Overseas Courier Service (India) Pvt. Ltd. & Others**

SECTION OF THE COMPANIES ACT: 241

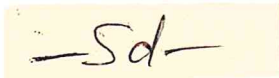
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Counsel for the Petitioner

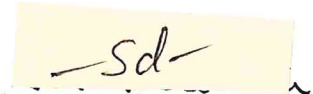
Present for the Respondent: Mr. Gaurav Juneja, Advocate

ORDER

CA 134/2019 has been filed by the Petitioner. Notice of the same is accepted by Ld. Counsel for the Respondent. Be listed for arguments and disposal along with the main petition on 2nd April, 2019.



**(V. K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**